

**30.05.2016 (Monday) to 02.06.2016 (Thursday)**

**1. Hon'ble Mr. Justice Navaniti Prasad Singh and Hon'ble Mr. Justice Anjana Mishra-**

(Civil & Criminal Application Motion)

All Urgent Civil Matters, Civil writ petitions, Criminal matters not assigned to any other bench, (if such matters inadequate, other criminal matters also) Cr. Appeal (DB) – (left over Cr. Appeals DB of 1<sup>st</sup> week), if Cr. Appeals inadequate then Cr. Misc. matters under section 438 Cr. P.C to Hon'ble Mr. Justice Navaniti Prasad Singh and Cr. Misc. matters under Section 439 Cr. P.C. to Hon'ble Mr. Justice Smt. Anjana Mishra.

**2. Hon'ble Mr. Justice Birendra Prasad Verma-**

Civil Writ petitions, if Inadequate, Cr. Misc. matters under section 439 Cr. P.C.

**3. Hon'ble Mr. Justice Dinesh Kumar Singh (on 30.05.16 and 31.05.16 only)-**

Cr. Misc. matters under Section 438 Cr. P.C.

**4. Hon'ble Mr. Justice Shivaji Pandey-**

Cr. Misc. matters under section 439 Cr. P.C.

**Patna High Court  
26.05.2016**

**By order of Hon'ble The Acting Chief Justice  
Sd/-  
(Prem Ranjan Mishra)  
Registrar (List)**